

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2430

ANSWERED ON:19.03.2002

HURRIYAT ELECTION COMMISSION

ALE NARENDRA;JAGMEET SINGH BRAR;M.V.V.S MURTHI;NIVEDITA MANE;PAWAN KUMAR BANSAL

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Hurriyat Conference has announced for setting up of an Election Commission of its own;
- (b) if so, the details thereof;
- (c) the political and security implications thereof; and
- (d) the action taken by the Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a) to (d): Hurriyat Conference had made an announcement on 28.01.2002 regarding its intentions of setting up their parallel election commission to elect representatives who would participate in any negotiations on Kashmir. As per Hurriyat, the said commission would be governed by rules to be framed later. The move of Hurriyat has been criticised by the people, intelligentsia, political parties and media, and has reportedly been questioned even by some members of Hurriyat. There should not be any apprehension about political or security implication of such a move, as the proposal of Hurriyat has the portents of aborting the move even before its full conception, in view of the impracticality of implementation. The Government is however keeping a watch in the matter.